

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 24/02/2011

This Petition was called on for hearing today.

For Petitioner(s)

Mr.Anurag Singh,adv.
Mr.Siddharth Sengar,adv.
Mr. M.M. Kashyap,Adv.

For Respondent(s)

Ms. Asha Gopalan Nair,Adv.
Ms. Abha R. Sharma ,Adv

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for the petitioner seeks four weeks
time as a last chance for taking steps against
Respondent Nos.1, 3-11 and 13-22. Spare copy is
exempted. Issue notice. Await return of notice.
List the matter on 31.03.2011.

(Sunil Thomas)
Registrar

SB